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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.1534/2001

Tuesday, this the 8th day of August, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI (J)

1. Shri Kuldeep Singh Rawat
Roll No.1222985
2. Shri Monojit Sherawat
Roll No.1217715
3. Shri Chander Shekhar
Roll No.1210709
4. Shri Anil Kumar
Roll No.1210206
5. Shri Radhe Shyam
Roll No.1213599
6. Ritesh Kumar Talwar
Roll No.1210469
7. Shri Praveen
Roll No.1227024
8. Shri Shashi Kant
Roll No.1214850
9. Shri Sovinder Jit Singh
Roll No.1219535
10. Shri Anil Yadav
Roll No.1210104

All C/o Shri R.R.S. Rawat,
282, Sector I,
Sadiq Nagar,
New Delhi-110049.

..... Applicants

(By Advocate: Shri B.S. Gupta)

VERSUS

Union of India through

1. The Secretary,
Staff Selection Commission,
C.G.O. Complex,
Lodhi Road, New Delhi-03.
2. The Secretary,
M/o Planning and Implementation,
Yojana Bhawan,
New Delhi.

..... Respondents

(By Advocate: Shri S. Mohd. Arif)

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O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice Chairman (A):

Heard both sides.

2. It is not denied that the applicant's claims are fully covered by the Tribunal's order dated 2.8.2001 in OA No.1538/2001 in the matter of Tarun Kumar and Others Vs. UOI and Others.

3. In the circumstances, the OA is disposed of in terms of the previous aforecited order dated 2.8.2001 in Tarun Kumar's case (Supra). No costs.

A. Vedavali
(Dr. A. Vedavali)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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